

# PENDENCY/ARREARS OF CASES IN THE JUDGESHIP OF SIMDEGA

## FOR THE MONTH OF October, 2021.

SI. No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of Cases which are more than five years old at the end of the month			
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	
1.																						
2.	289	2275	2564	15	37	52	Nil	13	13	304	2299	2603	5.19% Increase	1.05% Increase	1.52% Increase	Nil	02	02	09	145	154	

## PART - I

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Format for monthly statement for the Judgeship of Simdega

District :Simdega

Name of Judgeship :- Simdega

Monthly statement of Judicial work and Statistics of the Judgeship of Simdega for the month of **October, 2021**

## CRIMINAL

NATURE OF CASES	PENDENCY OF THE CASES AT THE BEGINING OF THE MONTH						Total Pendency	Institution / Addition of cases during the month / cases received by transfer or Remand from other Judgeship or otherwise	Transfer or Remand of the cases to other judgeship during the month T	No. of accused examined U/s 313 Cr.P.C	Witnesses fully examined (examined, cross-examined & discharged) during month.	No. of cases in which charges framed	DISPOSAL		No. of bail matters(BA/AB/A) disposed of	No. of Misc./LA** disposed of	No. of cases referred for disposal via ADR Mechanism including Plea Bargaining	Disposal of cases through ADR Mechanism including Plea Bargaining, Lok Adalat, Mediation, etc.	NO. OF COMPLAIN CASES INSTITUTE D		No. of cases in which Final form /protest petition accepted	PENDENCY OF CASES AT THE END OF THE MONTH				No. of cases of which the proceedings stayed at the end of the month
	Cases Related to offences punishable more than 7 years			Cases Related to offences punishable up to 7 years									Less than 5 years	Between 5-10 years					More than 10 Years	Total pendency		Less than 5 years	Between 5-10 years	More than 10 years	Total pendency	
	Less than 5 Years	ars Between 5-10 Years	More than 10 Years	Less than 5 Year	ars Between 5-10 Years	More than 10 Years																				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27
Sessions Trials	604	50	06	---	---	---	660	07	---	04	10	---	01	---	28	---	---	---	---	---	---	610	50	06	666	---
Criminal Appeal	138	---	---	---	---	---	138	01	---	---	---	---	01	---	---	---	---	---	---	---	---	138	---	---	138	---
Criminal Revision	06	---	---	---	---	---	06	---	---	---	---	---	---	---	---	---	---	---	---	---	---	06	---	---	06	---
Electricity Cases	---	---	---	12	---	---	12	02	---	---	---	---	---	---	12	---	---	---	---	---	---	14	---	---	14	---
Spl. Cases	106	04	---	---	---	---	110	03	---	---	08	---	---	03	---	---	---	---	---	---	---	109	04	---	113	---
Magisterial Trial	---	---	---	1244	64	03	1311	21	---	15	90	19	06	05	42	05	---	---	01	---	06	1236	77	08	1321	01
Juvenile Cases	---	---	---	38	---	---	38	03	---	---	---	---	---	---	02	---	---	---	---	---	---	41	---	---	41	---
Total	854	54	06	1294	64	03	2275	37	---	19	108	19	08	05	87	05	---	---	01	---	06	2154	131	14	2299	01

**Part II**

Format for monthly statement for the Judgeship of Simdega

District :Simdega

Name of the Judgeship:- Simdega

**Monthly statement of Judicial work and Statistics of each court for the month of October, 2021**

**Civil**

NATURE OF CASES	Pendency of cases at the beginning of the month				Institution /Addition of cases during the month /suits received by transfer or remand from other courts or otherwise	Transfer or Remand of the suits to other courts during the month	Witnesses fully examined (Examined, cross examined & Discharged) during the month	No. of cases in which issued framed	Disposal		No. of Misc /I.A* *disposed of	No of cases referred for resolution u/s 89 of C.P.C	Disposal of cases through ADR* Mechanisms including plea Bargaining, Lok Adalat ,Mediation ,etc.	Pendency of cases at the end of the month				No of cases of which the proceedings stayed at the end of the month.	No. of court working day/No of days worked by the P.O
	Less than 5 years	Between 5-10 years	More than 10 years	Total pendency					Contested cases	Uncontested cases				Less than 5 years	Between 5 —10 years	More than 10 years	Total pendency		
28	29	30	31	32	33	34	35	36	37	38	39	40	41	42	43	44	45	46	47
<b>Original Suits</b>	<b>204</b>	<b>02</b>	<b>---</b>	<b>206</b>	<b>11</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>215</b>	<b>02</b>	<b>---</b>	<b>217</b>	<b>---</b>	<b>78/49</b>
<b>Civil Appeal</b>	<b>28</b>	<b>01</b>	<b>01</b>	<b>30</b>	<b>01</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>29</b>	<b>01</b>	<b>01</b>	<b>31</b>	<b>---</b>	
<b>Civil Misc. Cases</b>	<b>10</b>	<b>---</b>	<b>---</b>	<b>10</b>	<b>01</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>11</b>	<b>---</b>	<b>---</b>	<b>11</b>	<b>---</b>	
<b>Civil Misc. Appeal</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	
<b>Other Civil Cases</b>	<b>38</b>	<b>04</b>	<b>01</b>	<b>43</b>	<b>02</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>40</b>	<b>04</b>	<b>01</b>	<b>45</b>	<b>---</b>	
<b>Total</b>	<b>280</b>	<b>07</b>	<b>02</b>	<b>289</b>	<b>15</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>---</b>	<b>295</b>	<b>07</b>	<b>02</b>	<b>304</b>	<b>---</b>	

PART- III

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Format for Monthly Statement for the Judgeship of Simdega

Format of Judgeship of Simdega

DISTRICT :Simdega

Name of the Judgeship :- Simdega

Monthly statement of Judicial Work and Statistics of the Judgeship of Simdega for the Month of October, 2021

**GROSS TOTAL**

<b>NATURE</b>	A	B	C	D	(A+B+C)-D	Disposal	%age of disposal during the month
	Carry forwarded of the pendency of the previous month	Institution	Transferred or Remanded from other Judgeship	Transferred or Remanded to other Judgeship	Net Pendency		
<b>CIVIL</b>	<b>289</b>	15	----	----	<b>304</b>	<b>Nil</b>	<b>0%</b>
<b>CRIMINAL</b>	<b>2275</b>	37	----	----	<b>2312</b>	<b>13</b>	<b>0.57%</b>
<b>TOTAL</b>	2564	52	----	----	2616	13	0.50%

**PO WISE FORMAT (New) For the Month of October, 2021**

Sl No.	Name and Designation of the Officer	Nature- CRIMINAL													Nature- CIVIL																											
		INSTITUTION		Transferred to other Court	Gross Institution (Filing+Receiving Transferred to other court)	AGE WISE				DISPOSAL				PENDENCY at the end of the month					INSTITUTION		Transferred to other Court	Gross Institution (Filing+Receiving Transferred to other court)	AGE WISE				DISPOSAL				PENDENCY at the end of the month											
		Filing	Receiving			0-5 Yrs	5-10 Yrs	>10 Yrs	Total	Contested	Uncontested	TOTAL	Misc Application (BA/ABA)	ADR	0-5 Yrs	5-10 Yrs	>10 Yrs	Total	5+ Yrs	Filing			Receiving	Contested	Uncontested	TOTAL	Misc Application	ADR	0-5 Yrs	5-10 Yrs	>10 Yrs	Total	5+ Yrs									
1	Principal District & Sessions Judge, Simdega	11	0	2	9	0	0	0	0	0	0	0	0	26	0	401	10	0	411	10	8	0	0	8	0	0	0	0	0	0	0	0	0	0	0	0	0	191	2	1	194	3
2	Sri Ram Bachhan Singh, District & Additional Sessions Judge I, Simdega	2	2	0	4	2	0	0	2	2	0	2	17	0	470	44	6	520	50	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	10	1	0	11	1	
3	Sri Anand Mani Tripathi, Chief Judicial Magistrate cum Assistant Sessions Judge cum Sub- Judge I cum Secretary DLSA, Simdega	10	0	0	10	4	2	0	6	4	2	6	17	0	647	44	7	698	51	6	0	0	6	0	0	0	0	0	0	0	0	0	0	0	0	0	49	1	1	51	2	
4	Sri Manish Kumar Singh, Sub- Divisional Judicial Magistrate Cum Munsif cum Judge In-charge, Simdega	7	0	0	7	0	0	0	0	0	0	0	8	0	297	10	1	308	11	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	37	2	0	39	2	
5	Judicial Magistrate 1 <sup>st</sup> Class cum Additional Civil Judge Junior Division I, Simdega <b>(Sri Shera Samson Tirkey, J.M. 1<sup>st</sup> Class cum Addl. C.J.J.D-I Simdega handed over charge to Sri M.K. Sahu, J.M. 1<sup>st</sup> Class cum Addl. C.J.J.D-II Simdega on dated 13.09.2021)</b>	0	0	0	0	0	0	0	0	0	0	0	6	0	160	8	0	168	8	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7	1	0	8	1	
6	Sri Manjeet Kumar Sahu, Judicial Magistrate 1 <sup>st</sup> Class cum Additional Civil Judge Junior Division II, Simdega	4	0	0	4	5	0	0	5	2	3	5	11	0	138	15	0	153	15	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	1	0	
7	Sri Manish Kumar Singh, Principal Magistrare, Juvenile Justice Board, Simdega	3	0	0	3	0	0	0	0	0	0	2	0	0	41	0	0	41	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	

Note- THE INFORMATION MUST BE IN ACCORDANCE WITH DATA SENT/UPLOADED TO HON'BLE SUPREME COURT THROUGH LETTER NO. 292-315/R&S DATED 23.01.2016

**Name of Judgeship: Simdega**

**Month and Year : October, 2021.**

**Details of Cases**

Sl. no.	Name & Designation of Judicial Officer	Civil		Criminal	
		Case no. of each of the contested case disposed of	Case no. of each of the uncontested case disposed of	Case no. of each of the contested case disposed of	Case no. of each of the uncontested case disposed of
	<b>Principal District &amp; Sessions Judge, Simdega</b>				
1	Do	-----	-----	-----	-----
	<b>Sri Ram Bachhan Singh, DISTT. &amp; ADDL, SESSIONS JUDGE-I SIMDEGA</b>				
2	Do	-----	-----	ST 158/2018	-----
3	Do	-----	-----	Cri. Appeal 30/2017	-----
	<b>Sri Anand Mani Tripathi, C.J.M. cum A.S.J.-I cum Civil Judge (Sr. Div.-I) simdega</b>				
4	do	-----	-----	GR 248/14(S-I)	C 62/2019
5	do	-----	-----	GR 243/2019	C 19/2021
6	do	-----	-----	GR 426/15(S)	-----
7	do	-----	-----	GR 267/2021	-----
	<b>Sri Manish Kumar Singh, S.D.J.M-CUM-MUNSIF,</b>				_____

	<b>Simdega</b>				
8	<b>do</b>	-----	-----	-----	-----
	<b>Sri Manjeet Kumar Sahu, Judicial Magistrate 1<sup>st</sup> Class, Simdega</b>				
9	Do	-----	-----	Cri. Misc. 05/2019	Cri. Misc. 06/2020
10	Do	-----	-----	GR 203/2021	C 540/2018
11	Do	-----	-----	-----	GR 152/2020
	<b>Sri Manish Kumar Singh, Principal Magistrate, J.J.Board, Simdega</b>				
12	do	-----	-----	-----	-----

**STATEMENT REGARDING UNDER TRIAL PRISONERS FOR THE MONTH OF October, 2021  
IN THE JUDGESHIP OF SIMDEGA**

State	District	Court	No. of Under trials as on 01.10.2021		No. of Under trials added during the month of October, 2021		No. of Under trials whose case finalized during the month								No. of Under trials as on 31.10.2021	
			Urban Areas	Rural Areas	Urban Areas	Rural Areas	Convicted		Released on Bail		Discharged		Adjourned		Urban Areas	Rural Areas
							Urban Areas	Rural Areas	Urban Areas	Rural Areas	Urban Areas	Rural Areas	Urban Areas	Rural Areas		
Jharkhand	Simdega	Sessions Court	-	289	-	10	-	-	-	14	-	01	-	-	-	284
		Magisterial Court	-	96	-	10	-	01	-	07	-	-	-	-	-	98
		Total	-	385	-	20	-	01	-	21	-	01	-	-	-	382



**FORMAT – II**

**ADDITIONAL INFORMATION ON UNDER TRIAL PRISONERS (UTS) OF THE JUDGESHIP OF SIMDEGA FOR THE MONTH OF October, 2021**

No. of UT's as on the start of the month		No. of UT's completing 50% of the prescribed Punishment		No. of UTs completing the entire prescribed period of punishment		No. of Uts inailable cases beyond one week		No. of Uts against whom charge sheet not filed within the prescribed period of 60/90 days	
Time spent in prison	No. of Uts	Time spent after completing half the period of the prescribed punishment	No. of UTs	Time spent after completing half the entire period of the prescribed punishment	No. of UTs	Time spent after completing 7 days in prison	No. of UTs	Time spent after failure to submit chargesheet on time	No. of UTs
Less than 2 years	<b>340</b>	Less than 6 month ago	---	Less than 6 month ago	---	Less than a month	---	Less than a month	---
2-10 years	<b>45</b>	6 months- 2 years	---	6 months- 2 years	---	1- 2 months	---	1- 6 months	---
10-20 years	---	2-4 years ago	---	2-4 years ago	---	2-6 months	---	6 months-1 year	---
Above 20 years	---	More than 5 years ago	---	More than 5 years ago	---	More than 6 months	---	More than 1 year	---
<b>Total</b>	<b>385</b>	<b>Total</b>	---	<b>Total</b>	---	<b>Total</b>	---	<b>Total</b>	---